37 श्रीमती पोली दास

189

38 श्री सुनील बारन डे

39 श्री स० मन्डल

40 श्री प्रसीम कुमार राय

कलकत्ता

कलकत्ता

कलकत्ता

बहराम पुर

Laying of Railway Lines between Parli-Bhir-Ahmednagar

348. SHRI GANGADHAR APPA BURANDE: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether Government are considering to lay railway lines between Parli-Bhir-Ahmednagar which will be a boon to the most backward Districts of Bhir and its development and at the same time it would provide a vital link between East and West Indian shores envisaged under Malsejghat railway project; and
- (b) if so, when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

Memorandum by the Indian Oil Dealers Association of Kerala

349. SHRI SKARIAH THOMAS: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Indian Oil dealers Association of Kerala has submitted a memorandum to him regarding loss of Petroleum products to I.O.C. dealers due to hot filling at Cochin Refinery;
- (b) if so, the main demands raised in the memorandum; and
 - (c) Government's reaction thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes Sir.

- (b) Their main demand is that the sales volume should be corrected to the ambient temperature to avoid the alleged losses to the dealers on this account.
- (c) This demand is under active consideration.

उच्चतम न्यायालय तथा उच्च न्यायालयों में विचाराषीन मामले

350. श्री उपसेन :
श्रीलक्ष्मीनारायण नायक :
श्रीपदावरण सामन्त सिहारः
श्रीसमर गृह :
डा० वसन्त कुमार पंडित :
श्रीरामजी लाल सुमन :

क्या विधि, न्याय ग्रीर कम्पनी काय मंत्री यह बताने की कृपा करेंगे कि:

- (क) उच्चतम न्यायालय भौर विभिन्न राज्यों के उच्च न्यायालयों में विचाराधीन मामलों के नवीनतम भ्रांकड़े क्या हैं;
- (ख) ऐसे मामलों की संख्या क्या है जो क्रमशः गत् सात वर्षों, पांच वर्षों तथा दो वर्षों से विचाराधीन हैं;
- (ग) गत छः महीनों के दौरान न्यायालयों द्वारा कितने मामले निपटाये गये;